

**GOVERNMENT OF INDIA  
ROAD TRANSPORT AND HIGHWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:3277  
ANSWERED ON:30.11.2010  
CONSTRUCTION OF FLYOVERS  
Patel Shri Bal Kumar

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:**

- (a) whether there are reports that the National Highways Authority of India incurred an infructuous expenditure on the construction of a flyover in no construction zone at Jhansi, Uttar Pradesh;
- (b) if so, the details thereof;
- (c) whether the no construction zone was notified in the Gazette;
- (d) if so, the details thereof;
- (e) whether the Government could obtain NOC so far; and
- (f) if not, the reasons therefor?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R. P. N. SINGH)

(a) & (b) NHA incurred an expenditure of Rs. 2.08 crore till Oct., 2006 on construction of a flyover near Jhansi Airport. The work on this started in Nov., 2005 and was executed as per the alignment proposed by the Consultant M/s Trans-Asia Philippines Inc. in the Detailed Project Report (DPR). The website of Airport Authority of India had shown the Jhansi Airport as non operational till January, 2007. The DPR Consultant M/s Trans-Asia Philippines Inc. had consulted the concerned agencies while preparing the feasibility study and during such consultation the issue of any kind of restriction had not been raised by any agency including the Defence Authorities. The work of flyover has been stopped since 13 Oct., 2006 due to objection by the Defence Authorities.

(c) & (d) S.O. 988 dated 5th January, 1988 prescribes the limits of the area in which no building or structures shall be constructed or erected.

(e) & (f) The matter has already been taken up with Defence Authorities for NOC. However, approval has not yet been received.